

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 120**  
**Appeal No. 300/252/ND/2020**

**IN THE MATTER OF:**

Ankur Properties Pvt. Ltd.	...	Appellant
Vs.		
Registrar of Companies NCT Delhi & Haryana	...	Respondent

**Order under Section 252.**

**Order delivered on 09.07.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant                 :  
For the Respondent                :

**ORDER**

As per the order dated 09.03.2021, the appellant sought and was granted time to file additional documents. No documents have come on record. None appears for the appellant. In the interest of Justice, matter adjourned to 17.09.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

MUKESH